

**ALTERNATIVE CAUSELIST**  
**COURT NO. 12**  
**SINGLE BENCH (BENCH ID-24722)**  
**HON'BLE MR. JUSTICE APARESH KUMAR SINGH**

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**Orders(with defect)**

1	Cont.(Cvl)/498/2019	SUNIL KUMAR REPRESENTED THROUGH HIS POWER OF ATTORNEY HOLDER NAMELY GUNJAN KUMAR <b>vs</b> THE STATE OF JHARKHAND	MD. JALISUR RAHMAN	CHANDRA G. A. BARDHAN
	CONTEMPT OF COURTS ACT 1971			
2	Cont.(Cvl)/677/2019	SHRI ANIRUDH PRASAD MANDAL <b>vs</b> THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY	SACHIN KUMAR Ravi Prakash Mishra	PRASHANT KR SINGH AMIT KUMAR
	CONTEMPT OF COURTS ACT 1971			
3	Cont.(Cvl)/1051/2019	OM PRAKASH PANDEY <b>vs</b> THE STATE OF JHARKHAND THROUGH THE SECRETARY HUMAN RESOURCES DEVELOPMENT DEPTT	RANJAN KUMAR SINGH MANOJ KUMAR RAM	CHANDRA G. A. BARDHAN
	CONTEMPT OF COURTS ACT 1971			
4	Cont.(Cvl)/156/2020	SHIV PRASAD SINGH <b>vs</b> THE STATE OF JHARKHAND	NARESH PRASAD SINGH ARVIND KR SINGH	CHANDRA PRABHA S P ROY RAHUL SABOO
	CONTEMPT OF COURTS ACT 1971			
5	Cont.(Cvl)/270/2020	SHIVANAND JHA <b>vs</b> THE STATE OF JHARKHAND	MOHUA PALIT	KRISHNA SHANKAR SURESH KUMAR
	CONTEMPT OF COURTS ACT 1971			
6	Tr.Pet.CVL/24/2021	SIMRAN RAJ <b>vs</b> SATYAM BARNWAL	LAKHAN CHANDRA ROY ASHOK KR RAY	
	CODE OF CIVIL PROCEDURE, 1908			

**Orders**

7	Cont.(Cvl)/24/2004	DR.BRAJ NANDAN VERMA AND ANR. <b>vs</b> STATE OF JHARKHAND AND ORS.	ASHOK KUMAR SINHA LAXMI MURMU SAT PRAKASH SHALINI JHA	A.ALLAM SR. S.C.II G.P.II S.SHRIVASTAVA
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IA NO, 1419/2005 (For 0)

**Admission**

8	Cont.(Cvl)/357/2014	PROF ABHIMANYU SHUKLA <b>vs</b> THE STATE OF JHARKHAND AND ORS	SHREE KRISHNA PANDEY NAGENDRA TIWARI SANJAY KUMAR TIWARI	SANJAY PIPRAWALL RAKESH KUMAR SHAHI HIMANSHU KR MEHTA ABDUL ALLAM, SR.ADV.
	CONTEMPT OF COURTS ACT 1971			
9	Cont.(Cvl)/1161/2019	ANAND KUMAR LAL <b>vs</b> THE STATE OF JHARKHAND	ROHIT RANJAN SINHA	CHANDRA G. A. BARDHAN
	CONTEMPT OF COURTS ACT 1971			
10	Tr.Pet.CVL/27/2021	AMRITA KUMARI SINHA <b>vs</b> ABHISHEK GUPTA	JITESH KUMAR	
	CODE OF CIVIL PROCEDURE, 1908			
11	Tr.Pet.CVL/32/2021	RIDDHI GOYAL <b>vs</b> RITESH MITTAL	ARVIND KR LALL	
	CODE OF CIVIL PROCEDURE, 1908			
12	Cont.(Cvl)/75/2021	ASHOKE KUMAR SAHU <b>vs</b> THE STATE OF JHARKHAND	MADAN MOHAN PAN	MANOJ KUMAR
	CONTEMPT OF COURTS ACT 1971			

13	Cont.(Cvl)/78/2021	ASHOK KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND	BAIBHAW GAHLAUT	DEVESH KRISHNA ANOOP KR MEHTA
	CONTEMPT OF COURTS ACT 1971			
14	Cont.(Cvl)/152/2021	SANKAT MOCHAN <b>vs</b> THE STATE OF JHARKHAND	SHISHIR SUMAN INDRAJIT SINHA AMITABH PRASAD VIPUL PODDAR ANKIT VISHAL AJAY KUMAR SAH	MANOJ KUMAR
	CONTEMPT OF COURTS ACT 1971			
15	Cont.(Cvl)/807/2021	RITA ROY <b>vs</b> THE STATE OF JHARKHAND	ANUJ BURMAN	MUKESH KR SINHA MITHILESH SINGH
	CONTEMPT OF COURTS ACT 1971			